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Title: Need for early creation of separate 'Bodoland' State.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): I would like to strongly reiterate my long-standing and genuine demand for creation of a separate State of Bodoland out of the present Assam while implementing the Government of India's move to grant statehood to backward regions of Uttaranchal (Uttarakhand), Vananchal (Jharkhand) and Chhatisgarh without any further delay in the greater national interest.

Immediate separation of the Bodoland Territory measuring 25,478 sq. kms. areas on the Northern Bank of Brahmaputra river from the present geo-political boundary of Assam State in the form of a separate State of Bodoland on the foothills of Bhutan and Arunachal Pradesh starting right from the Assam - West Bengal border in the west and up to Sadiya (Arunachal Pradesh) in the east, has been a must, and it is the only amicable as well as appropriate answer to the burning 'Bodoland Question'. The location of the Bodoland territory is most strategic from national security viewpoint, because it is the gateway of the entire North-Eastern India.

I, therefore, strongly urge upon the Union Government of India to take a concrete and positive policy decision to create separate State of Bodoland through the introduction of the requisite Bill during the on-going Parliament Session itself.
